


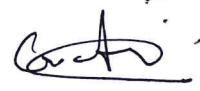
18

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/428/ (IB)/2017
NAME OF THE PETITIONER(S) : VITUOUS URJA LTD
NAME OF THE RESPONDENT(S) : NANDHA ENERGY LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	T.K. BHASKAR	Counsel for Petitioner	
2.	G. Amala	Counsel for Respondent	

ORDER

Counsel for petitioner present. Proxy representing the counsel for respondents present and prayed time for submitting arguments as the senior counsel could not attend this Tribunal today. Time extended at request of both the counsel. Put up on 18.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)